

ITEM NO.106

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 6699 OF 2004

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

PABAN KUMAR BARTHAKUR & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s)

Mr.T.S.Doabia, Sr.Adv.

Miss Sandhya Goswami, aDv.

For Mr. P. Parmeswaran,Adv.

For Respondent(s)

Ms.Vijay Hansaria, Sr.Adv.

Mr.S.C.Gupta, Adv.

Mr. Satyendra Kumar,Adv.

Ms.Momata Oniom,Adv.

For M/S Corporate Law Group ,Advs

UPON hearing counsel the Court made the following

O R D E R

Call after summer vacation at the request of the appellant.

(G.V.Ramana)

(Vijay Aggarwal

Court Master

Court Maste

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